

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No.13150/2024

(Arising out of impugned final judgment and order dated 06-03-2024 in SA No.456/2023 passed by the High Court of Judicature at Allahabad)

INDIAN OIL CORPORATION LTD. & ORS.

Petitioner(s)

VERSUS

M/S. MODERN SERVICE STATION YAMUNAPAR

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 27-08-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mrs. Madhavi Diwan, Sr. Adv.
Mrs. Priya Puri, AOR
Mr. Sharad Kumar Puri, Adv.
Mr. Vibhav Srivastava, Adv.
Mrs. Pinki Aggarwal, Adv.
Ms. Parul Sharma, Adv.

For Respondent(s) Mr. Maninder Singh, Sr. Adv.
Mr. Avi Tandon, Adv.
Mrs. Shreya Gupta, Adv.
Ms. Meghna Tandon, Adv.
Ms. Mrgina Shekhar, Adv.
Mr. Anish Agarwal, AOR
Mrs. Vanshika Gupta, Adv.
Mr. Srinivas Vishven, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The matter be listed on 3rd September, 2024.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)